

(2024) 02 TP CK 0015

Tripura High Court- Agartala

Case No: Contempt Case (C) No. 128 Of 2023

Amritanghsu Bal

APPELLANT

Vs

Puneet Agarwal And Ors.

RESPONDENT

Date of Decision: Feb. 6, 2024

Hon'ble Judges: Arindam Lodh, J

Bench: Single Bench

Advocate: Koomar Chakraborty, Kohinoor N. Bhattacharyya

Judgement

Arindam Lodh, J

Heard Mr. Koomar Chakraborty, learned counsel appearing for the petitioner. Also heard Mr. Kohinoor N. Bhattacharyya, learned counsel appearing for the respondent-contemnors.

At the request of learned counsel appearing for the parties, list the matter on **15.02.2024**.